

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Sintex Oil and Gas Limited Date of Commencement of Liquidation: 06-12-2022; List of Stakeholders as on Date: 06-01-2023; Name of IP: Mr. Nimai Gautam Shah; Process Number: 1; Last 5 digit of registration number: 10323

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	722530	1	722530	0	0	0	NA
2	Liquidation costs incurred till date	1	15975	1	15975	0	0	0	NA
3	Secured financial creditors	0	0	0	0	0	0	0	Annexure 3
4	Unsecured financial creditors	3	875312654	3	723961693	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	1	84849	1	84849	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	4	3597294959	4	3565042867	6468215	10528756	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	5	5865406	5	5642896	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		15	4479296373	15	4295470810	6468215	10528756	0	